

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Criminal Appeal No(s). 60/2019

AKBAR ALI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 12-07-2019 This appeal was called on for hearing today.

For Appellant(s)

Dr. Sushil Balwada, AOR

For Respondent(s)

Mr. Ankur Prakash, Adv.

Mr. Samar Vijay Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is given to learned counsel for sole respondent to file counter affidavit.

Reminder for records be issued.

List again on 19.11.2019.

SURINDER S. RATHI
Registrar

MG